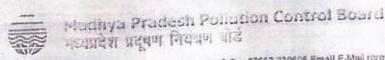
प्रश्नोतर से संबंधित परिशिष्ट परिशिष्ट 'पंद्रह' प्रश्न सं. [क. 1129]



HIG 190-191, Nehru Nagar Rawa, Phone & Fax 07662-230605 Email E-Mail rorowa och@rediffmail.com

VALID FOR SSI

VALIDITY AW 25/07/2017 VALIDITY HAZARDOUS

CON. NO. - AWH-

CONSENT TO OPERATE

No. AW----/RO /MPPCB/F.No. Ind.230871.Rewa./2016

Rewa/Dated

M/s Mahadeo Construction Company (Stone Crusher) Village , Gada Balbhadgarh ,Teh. Hanumana, Distt. Rewa (M.P.)

Subject :- Grant of Consent to operate under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 & under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 .

Your Consent to operate application Receipt No. 230871 Dt. 12/07/2016 Ref:

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent for one year from 26/07/2016 to 25/07/2017, subject to the fulfillment of the terms & conditions, enclosed with this letter

SUBJECT TO THE FOLLOWING CONDITIONS :-

a.Location :-Khasra No.508/2,511,512,513,514/1,Rakwa, 9.098 hect, Village , Gada Balbhadgrarh ,Teh. Hanumana, Distt. Rewa (M.P.)

b. Production:-

Product

Capacity

Stone Gitty

5,76,000.00 MT/Yr. (Five lac Seventy Six Thousand Metric Tons Per Year)

Note: For any change in above industry shall obtain fresh consent from the board. Enclosures:-

- Conditions pertaining to Water Act
- Conditions pertaining to Air Act

The validity of the consent is for one year from the first day of the month of issue of this consent and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

For and on behalf of M. P. Pollution Control Board

aralleg from LIDAC

ARUN KUMAR SHRIVASIAVA Regional Officer e-Signed On 28/07/2016 19:17:25 (Organic Authentication on AADHAR from UIDA1 Server) TPAY # 65DJ SC SE64

The American Consent No: AWH-38575, Validity: 25/07/2017, Hazd Validity: 25/07/2021, Outward No: 12171, 28/07/2016, TPAV # 631) INC 51-64

मध्यप्रदेश शासन,